18

J.R.Das vs.UOI

ORDERS SL.NO.6 O.A.No.188/13 Date-17.08.2015

## CORAM HON'BLE SHRI A.K.PATNAIK,MEMBER(J) HON'BLE SHRI R.C.MISRA,MEMBER(A)

Heard Mr.B.Dash, learned counsel for the applicant and Mr.N.K.Singh, learned panel counsel for the Railways. By filing M.A.No.587/15, Mr.Dash has brought to our notice that in the meantime, applicant has already joined as Office Superintendent after being medically decategorized. In view of this, Mr.Dash does not like to press this O.A. Accordingly, the O.A. is disposed of for not being pressed.

MEMBER (A)

MEMBER(J)